

(क) क्या देश में चल रहे जाली करेंसी नोटों की छगई में बैंक अधिकारियों का भी हाथ है ; और

(ख) यदि हां, तो ऐसे अधिकारियों की संख्या कितनी है और उनके विरुद्ध क्या कार्यवाही की गई है ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) जी, नहीं ।

(ख) यह प्रश्न उपस्थित नहीं होता ।

**Development assistance from  
USA in 1984-85**

1884. SHRI B. V. DESAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that USA has agreed to provide a development assistance of \$192 millions to India in the year 1984-85;

(b) if so, the projects on which this aid of US will be utilised and the terms and conditions of this aid; and

(c) whether India is one of the countries getting US aid during 1984-85 ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) According to present indications, the US Budget proposals for fiscal year 1985 (October 84 to September 85) envisage aid to India at \$192 million inclusive of Development Assistance, PL-480 Title II Assistance and World Food Programme assistance. Of this the Development assistance is expected to be \$87 million.

The Development Assistance consists of loans and grants. The loans are repayable in US Dollars over 40 years, including a grace period of 10 years with an interest rate of 2 per annum for the first

10 years and 3 percent per annum thereafter. The projects likely to be financed out of Development Assistance during U.S. fiscal year 1985 are as under :

1. Agricultural Research.
2. Rajasthan Medium Irrigation.
3. Irrigation Management and Training.
4. Hill Areas Land and Water Development.
5. Maharashtra Minor Irrigation.
6. Family Planning Communications and Marketing.
7. Integrated Child Development Service.

**Increase in the percentage of National  
Cadet Corps for Annual  
Training Camps**

1885. SHRI DHARAM DASS  
SHASTRI :

SHRI K. LAKKAPPA :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government have evolved any proposals to increase the percentage of National Cadet Corps Cadet for annual training camps both for Junior and Senior Division;

(b) whether State Governments have responded to such a proposals like increasing the strength, revising of the rates of the monthly allowances payable to NCC Officers and Cadets; and

(c) if so, the facts thereof and effective date of implementation of such proposals ?

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (SHRI K. P.  
SINGH DEO) : (a) to (c) Till 1982-83, 14